

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 122**

**IA(I.B.C)/1582(CH)2023**

**CP (IB)/14(CH)2019**

**(Admitted)**

**IN THE MATTER OF:-**

Champion Components Pvt. Ltd.

...Petitioner

Versus

Rkn Wind Ltd.

...Respondent

**Under Section: 9, IBC 2016, 49(2)**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.06.2024.

Tanvi  
24.04.2024

Sd/-  
Court Officer